works contract with M|s. Rajnagar Marble and Mineral Industries Private Ltd. auJ the Company has no liability for making payments to the sub-Contractors.

(c) to (e) Since the contract between the Hotel Corporation of India and M|s.Raj-nagar Marble and Mineral Industries Private Ltd. was a works contract, neither the Hotel Corporation of India nor the Government are aware whether any sub-Con-tractors were engaged by the main contractor and whether they have been paid or not.

## Private Medical Colleges in Karnataka

2826. SHRI R. SAMBASIVA RAO: Will the Minister of HEALTH AND S V MILY WELFARE be pleased to state:

- (a) whether it is a fact that Government have not been able to put a stop to the mushrooming of private medical colleges;
- (b) whether it is also a fact that moat of these colleges are unrecognised with substandard equipment and inadequate teaching facilities:
- (c) whether it is also a fact that these colleges thrive on capitation fees charged from gullible students; and
- (d) if so, what steps Government propose to take to put a stop to these unauthorised and illegal colleges which are multiplying with great rapidity, especially in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPA-RDE): fa) to (d) The following medical colleges in Karnataka are charging capitation fees

- 1. J.S.S. Medical College, Mysore—Distt.—1984.
- 2. Sri Adichunachanagiri Medical College, Javaranahalli, Vellur, Mandya Distt 1985.
- 3. M.S. Ramaiah Medical College, Bangalore—1979.

- 4. Dr. Ambedkar Medical College, Baagalore—1980.
- 5. Kampagowada Institute of Medical Sciences, Bangalore—1980.
- 6. AI-Ameen Medical College, Bijapur—1984.
- 7. Sr. Devaraj Urs Medical College, Tamabad, Kolar—1986.
- 8. B.L.D. Medical College, Bijapur—1986.

These madical colleges are not yet approved by the Medical Council as they had not provided the minimum requirements by way of staff, building, hospital equipments, laboratories, library, etc. as prescribed by the Medical Council of India. The Government have decided to amend the Indian Medical Council Act, 1956 to put an end to the mushroom growth of sub-standard medical colleges as well as to the charging of capitation fee, etc.

## Strike by stevedore workers at Bombay port

2827. SHRI R. SAMBASIVA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state

- (a) whether it is a fact that cargo handling and vessels' movement at the Bombay Port has been brought to a standstill due to the strike by stevedore workers at the docks:
- (c) if so, what are the reasons therefor and what steps Government have taken to restore normalcy at the docks so that the loading and unloading of vessels does not suffer?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) The monthly rated carpenters, gearmen, gear watchmen, godown khalasis and hand tart pullers employed by private stevedores in Bombty Port went on strike from 16th July, 1987 to press their demand for registration under Bombay Dock Labont Board. The strike affected the cargo handling operations of all vessels except those carrying liquid cargo and defence cargo.

The work oil the vessels at berth except those carrying liquid cargo and defence Cargo came to standstill. In addition, a number of vessels also Waited in stream. On 39th July, 1987, 21 vessels were idling at berths. 21 ships were waiting for berths and 1 vere in stream which were not ready lor berthing.

Written Answers

The disvite was taken in conciliation by the Regional Labour Commissioner(c) Bombay. These proceedings were continu ed by the Deputy Chief Labour Commissioner(C) at Bombay and by the Chief Labour Commissioner at New Delhi. Thereafter during dis held by Secretary, cussions Mi nistry of Surface Transport, an under standing was reached and the strike was called off from 31st July, 1987.

## सोवियत संघ में भारत महोत्सव में उत्तर प्रदेश का बल

2828. डो॰ रेटनांकर पाण्डेय : क्या मानव संसाधन विकास मंत्री यह बताने की क्रवा करेंगे कि :

(क) सोवियत संघ महोत्सव के लिए उत्तर प्रदेश से कितने प्रतिनिधियों तथा सांस्कृतिक संस्थानों को भेजा गया है ;

to Questions

- (ख) सीवियत संघ के किन-किन शहरों में वे अपने कार्यक्रम प्रदक्षित कर रहे हैं ; ग्रीर
- (ग) उनके द्वारा प्रस्तृत किए गए सांस्कृतिक कार्यक्रमी का ब्योरा क्या है ?

मानव संसाधन विकास मंत्रालय में शिक्षा और संस्ति विभागों में राज्य मंत्री (श्रीमती कृष्णा साही) : (क) प्रदेश के लगभग 97 ग्राभिनय कलाकार सोवियत संघ में भारत महोत्सव में भाग लें रहे हैं श्रथवा लेंगे। उत्तर प्रदेश की किसी भी सांस्कृतिक संस्था को महोत्सव के लिए नहीं मेजा गया है।

- (ख) एक विवरण-पन्न संलग्न है ।
- (ग) इन प्रदर्शनों में लोक नृत्य, गहनाई, बॉस्री, कत्थक, कव्वाली और कठ-संगीत को प्रस्तुत किया जाएगा।

सोवियत संब के निम्नलिखित गहर/नगर प्रदर्शन के स्थल होंगे :--

महर/नगर	वहां प्रस्तुत किए आने वाले सांस्कृतिक कार्यक्रम
मास्को, विल्नियस, रीगा ताल्लिन, कवि ।	गहनाई वादन
ताशकन्द, फन्जे, ग्रलमा ग्रता, जम्बल, चिमकेन्ट, नुकुंस, मास्की	वांस्री वादन
ताशकद, दुशाब, बाशखाबाद, मारी, चारजोऊ, ताशीज, तुकस, मारकी ताशकद, मिनिरालनी बोदी, प्यातीगीरस्क, एसन्तुकी झेलेजनोबोटस,	कत्थका नृत्य
क्रिसलोलोबोदस्क, चेरकेत्ल्कमैकोप, स्टाक्रोपोल, एलिस्ता । ताशकंद, खोबारोवस्क, उलान उदे, इरक्त्सक, केमेरोबो, नोबोसीबरस्क,	वत्यक नृत्य
ताशकंद।	लोक नृत्य
ताशकंद मास्की, दीनेत्स्क, पीलताचा, जापारीझा खारकोव, श्रस्ताखान,	केंद्रवाली
एलिस्ता, स्तावरोपील, मासकी ।	शहनाई वादन
मास्को, कीव, जिस्क, विटेवस्क, मोगीलेव कोमेल, स्मोलान्सक, प्स्कोव	शहनाई बारम
मास्को, ताशकंव, समरकंट, बुखारा, चारदङ्गोई, ग्राणखुदाद, नुकूस,	*
कारेगन्डा, त्सेलीनोग्राव, चिमकेन्ट, मास्को । मास्को, लेनिनग्राव, नीवगीरोड, सकीव, पेंटरोजाबोस्क, मुरमानस्क,	गायन
ग्रंरखानगेलस्क, मास्की ।	गायन